10/26/23, 11:47 AM about:blank

Regarding sanctioning of fly ash by NLC India Limited under CSR activities to Perambular Parliamentary Constituency for

manufacturing fly ash bricks for construction of

houses under PMAY-G-laid

DR. T. R. PAARIVENDHAR (PERAMBALUR): PMAY-G aims at providing a PUCCA house to all houseless householder and those households living in Kutcha and dilapidated house, by 2022.PMAY-G selects beneficiary using housing deprivation parameters in the socio-economic and caste census (SECC), 2011. The minimum size of the House is 25 SQ.MT. The Government unit assistance is Rs. 1.20 Lakh. The cost of unit assistance is shared between central and State Government in the ratio 60:40. Apart from this, the State Government is providing Rs. 50,000 as roofing cost and Rs 70,000 as additional roofing cost. Cement was supplied at highly subsidized cost through TANCEM. Steel was procured in bulk and supplied to the beneficiary. Even after these supports huge number of beneficiaries are not in a position to construct house mainly because of inflated material cost. The Government of India?s vision of? Housing for all by 2022? remains unachieved. In order to achieve the goal of housing for all, it has been planned to produce fly ash bricks through self-help group members and supply to the deprived housing beneficiaries at subsidized cost. A conservative estimate prepared by my Constituency district administration engineers requires 16 crore bricks to construct 23323 houses. Hence, I request the Government of India, Ministry of Coal and Mines to pass necessary order to the NLC India Limited to sanction 1000 metric tonnes of fly ash every month for 3 years period at free of cost under CSR activities to my Perambalur Parliamentary Constituency.

about:blank 1/1